

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
STARRED QUESTION NO. 407\*  
TO BE ANSWERED ON THE 20<sup>TH</sup> MARCH, 2026**

**REVIEW OF HEALTH MISSIONS**

**†\*407. SHRI SANJAY UTTAMRAO DESHMUKH:  
SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has reviewed the health missions being run across the country, if so, the details thereof;
- (b) whether the construction works carried out under the health mission in various districts of Maharashtra including Dharashiv by contractual engineers are of substandard quality, if so, the details thereof;
- (c) the action taken by the Government against the engineers/contractors found responsible for such substandard work;
- (d) the criteria laid down by the Government to ensure strict action against such engineers/contractors in future;
- (e) whether there is any provision to withhold bills/impose penalties or blacklist contractors in such cases; and
- (f) if so, the details thereof along with the number of such instances in which bills have been withheld so far?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) to (f) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA  
STARRED QUESTION NO. 407\* FOR 20<sup>TH</sup> MARCH, 2026**

(a) to (f): Public Health' & 'Hospitals' are State subjects, hence, the primary responsibility of providing infrastructure, diagnostic equipment and manpower in all public health facilities of the country lies with respective State/UT Government.

The Ministry of Health and Family Welfare, Government of India, provides technical and financial support to the States/UTs to strengthen the public healthcare system, based on the proposals received in the form of Program Implementation Plans (PIPs) under National Health Mission (NHM) as per norms & available resources and the State government executes the works as per the approval.

Under National Health Mission (NHM), the performance of the States under various health programmes are regularly assessed in the country including remote, hilly and tribal areas, through review meetings, mid term reviews of key deliverables, field visits of senior officials, promoting performance by setting up benchmarks for service delivery & rewarding achievements etc. Common Review Missions (CRM) are conducted annually to assess and monitor the progress and implementation status of various schemes.

As informed by State of Maharashtra, the construction works undertaken under the health missions including Dharashiv district are executed and regularly monitored by the Infrastructure Development Wing (IDW) of the State Government. Periodic site visits and inspections are carried out to ensure adherence to prescribed quality standards. IDW has also empanelled Third Party Audit Consultants and Architect Consultants to monitor and ensure the quality of construction. In addition, contractors are selected from an empanelled register maintained by IDW. Monthly review meetings are also conducted by the State Health Department Head quarter at Mumbai to monitor progress and quality of works. The work at the District level is also monitored by the District Health Officer (DHO) and Civil Surgeon (CS) in their respective institutions.

Provisions for withholding bills, imposing penalties and blacklisting contractors in case of poor performance or substandard work are included in the agreement and work orders issued to contractors by the State. Earlier, the contracts of five Deputy Engineers (DEs) and three Executive Engineers (EEs) have been terminated by the State. Three contractors have been blacklisted and Rs. 1.54 crore amount of penalty, raised in certain cases, have been retained as per terms mentioned in the agreement.

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